

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1833  
TO BE ANSWERED ON 27.07.2022**

**INTEGRATED SECURITY PLAN AT RAILWAY STATIONS**

**1833: SHRI BHOLANATH (B.P. SAROJ):**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways is preparing an integrated security plan for selected railway stations;**
- (b) if so, the details thereof;**
- (c) the total expenditure likely to be incurred on this project;**
- (d) the names of the railway stations selected for implementation of the said plan particularly in Uttar Pradesh; and**
- (e) the other measures taken by the Railways to provide foolproof security at the vulnerable stations?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1833 BY SHRI BHOLANATH (B.P. SAROJ) TO BE ANSWERED IN LOK SABHA ON 27.07.2022 REGARDING INTEGRATED SECURITY PLAN AT RAILWAY STATIONS**

**(a) & (b): With a view to strengthen surveillance mechanism at sensitive railway stations, installation of an Integrated Security System (ISS) was initially approved for 202 identified stations comprising of Close Circuit Television (CCTV) surveillance system, access control, personal and baggage screening system and bomb detection system. CCTV cameras have been provided over 192 railway stations under ISS. Reassessing the requirements and vulnerability, the total number of stations under ISS has been reduced to 199 stations. In addition, 194 baggage scanners, 69 under vehicle scanning system (UVSS) and 129 bomb detection items have also been provided under ISS, 422 dogs have also been deployed over different zonal railway for detection of explosives and tracking purposes.**

**(c): The total expenditure incurred in provision of ISS is ₹ 322.19 Crore so far.**

**(d): Name of railway stations of Uttar Pradesh selected for implementation of ISS are Pt. Deen Dayal Upadhyaya, Lucknow, Varanasi, Faizabad, Ayodhya, Saharanpur, Bareilly, Moradabad Ghaziabad, Agra, Mathura, Jhansi, Kanpur, Prayagraj, Lucknow Jn. & Gorakhpur.**

**(e) : 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith.**

**Further, the following steps are being taken by the Railways in coordination with GRP for safety and security of passengers:-**

- 1. On vulnerable and identified routes/sections, trains are escorted by Railway Protection force in addition to trains escorted by Government Railway Police of different States daily.**
- 2. Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel over the railway stations vulnerable to crime.**
- 3. For immediate assistance, passengers can make complaints on RailMadad Portal through Helpline Number 139 (integrated with National Emergency No.112), Web, App, SMS and Social Media.**
- 4. Drives are conducted against entry of male passengers into the compartments reserved for ladies.**
- 5. Through various social media platforms viz. twitter, facebook etc., Railways are in regular touch with passengers including women to enhance security of passengers and passengers area and to address their security concern.**
- 6. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 7. Surveillance is kept through CCTV cameras provided at 861 Railway stations for enhanced security of passengers.**
- 8. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.**
- 9. Further, close liaison is made by Railways with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains.**